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Title: Papers laid on the table of the House by Minister/Members.

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA):** I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the HLL Lifecare Limited and the Department of Health and Family Welfare, Ministry of Health and Family Welfare, for the year 2015-2016.

[Placed in Lirary, See No. LT 2664/16/15]

(ii) Memorandum of Understanding between HLL Biotech Limited and the HLL Lifecare Limited for the year 2015-2016.

[Placed in Lirary, See No. LT 2665/16/15]

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI):** I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 33 of the National Council for Teacher Education Act, 1993:-

1. The National Council for Teacher Education (Amendment) Rules, 2015 published in Notification No. G.S.R. 126(E) in Gazette of India dated 27<sup>th</sup> February, 2015.

[Placed in Lirary, See No. LT 2666/16/15]

2. The National Council for Teacher Education (Recognition Norms and procedure) Regulations, 2014 published in Notification No. F 51-1/2014-NCTE (N&S) in Gazette of India dated 1<sup>st</sup> December, 2014.

[Placed in Lirary, See No. LT 2667/16/15]

3. The National Council for Teacher Education (Determination of Minimum Qualifications for Persons to be recruit-ed as Education Teachers and Physical Education Teachers in Pre-primary, Primary, Upper Primary, Secondary, Senior Secondary or Intermediate Schools or Colleges Regulations, 2014 published in Notification No. F. No. 62-1/2012/NCTE (N&S) in Gazette of India dated 16<sup>th</sup> December, 2014.

[Placed in Lirary, See No. LT 2668/16/15]

**THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY):** On behalf of my senior colleague Shri Santosh Kumar Gangwar, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Cotton Corporation of India Limited and the Ministry of Textiles for the year 2015-2016.

[Placed in Lirary, See No. LT 2669/16/15]

**THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA):** I beg to lay on the Table a copy of the Minimum Wages (Central) (Amendment) Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R. 182(E) in Gazette of India dated 12<sup>th</sup> March, 2015 under Section 30A of the Minimum Wages Act, 1948.

[Placed in Lirary, See No. LT 2670/16/15]

**THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA):** On behalf of my colleague Shrimati Nirmala Sitharaman, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Foreign Trade Policy, 2015-2020.

(2) Handbook of Procedures of Foreign Trade Policy, 2015-2020.

[Placed in Lirary, See No. LT 2671/16/15]

**THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN):** I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-

(i) S.O. 3275(E) published in Gazette of India dated 26<sup>th</sup> December, 2014, making certain amendments in the Notification No. S.O. 3426(E) dated 11<sup>th</sup> November, 2013.

- (ii) S.O. 3289(E) published in Gazette of India dated 29<sup>th</sup> December, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8E (Part of Bhavnagar Section) in the State of Gujarat.
- (iii) S.O. 3035(E) published in Gazette of India dated 1<sup>st</sup> December, 2014, regarding acquisition of land for building, maintenance, management and operation of Proposed Ahmedabad-Vadodara Expressway NE-I (Ahmedabad-Vadodara Section) in the State of Gujarat.
- (iv) S.O. 3293(E) published in Gazette of India dated 29<sup>th</sup> December, 2014, regarding acquisition of land for building, maintenance, management and operation of Proposed Vadodara-Mumbai Expressway (Vadodara-Mumbai Section) in the State of Gujarat.
- (v) S.O. 3295(E) published in Gazette of India dated 29<sup>th</sup> December, 2014, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8E (Part of Bhavnagar Section) in the State of Gujarat.
- (vi) S.O. 259(E) published in Gazette of India dated 28<sup>th</sup> January, 2015, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8D (Junagadh Section) in the State of Gujarat.
- (vii) S.O. 121(E) published in Gazette of India dated 9<sup>th</sup> January, 2015, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8E (Amerli Section) in the State of Gujarat.
- (viii) S.O. 3218(E) published in Gazette of India dated 18<sup>th</sup> December, 2014, authorising the Special Land Acquisition Officer, Rajkot, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 27 in the State of Gujarat.
- (ix) S.O. 2432(E) published in Gazette of India dated 18<sup>th</sup> December, 2014, making certain amendments in the Notification No. S.O. 474(E) dated 19<sup>th</sup> February, 2014.
- (x) S.O. 3(E) published in Gazette of India dated 1<sup>st</sup> January, 2015, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8E (Ext.)(Part of Devbhumi Dwarka Section) in the State of Gujarat.

[Placed in Lirary, See No. LT 2672/16/15]

- (xi) S.O. 3292(E) published in Gazette of India dated 29<sup>th</sup> December, 2014, regarding acquisition of land for building, maintenance, management and operation of Proposed Vadodara-Mumbai Expressway (Vadodara-Mumbai Section) in the State of Gujarat.
- (xii) S.O. 2849(E) published in Gazette of India dated 10<sup>th</sup> November, 2014, regarding acquisition of land for building, maintenance, management and operation of National **Highway No. 8E (Bhavnagar Section) in the State of Gujarat.**
- (xiii) S.O. 2872(E) published in Gazette of India dated 10<sup>th</sup> November, 2014, regarding acquisition of land for building, maintenance, management and operation of Proposed Vadodara-Mumbai Expressway (Vadodara-Mumbai Section) in the State of Gujarat.

[Placed in Lirary, See No. LT 2673/16/15]

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU):** I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Disaster Management Authority, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Disaster Management Authority, New Delhi, for the year 2013-2014.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Lirary, See No. LT 2674/16/15]

- (3) A copy of the Central Reserve Police Force Group 'B' and 'C' (Radio Operator, Crypto, Technical, Radio Fitter, Draughtsman)(Non-Gazetted)

Male or Female Ranks (Signals) Recruitment (Amendment) Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R. 188(E) in Gazette of India dated 13<sup>th</sup> March, 2015 under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949.

[Placed in Lirary, See No. LT 2675/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Prefab Limited and the Ministry of Housing and Urban Poverty Alleviation for the year 2015-2016.

[Placed in Lirary, See No. LT 2676/16/15]

**11.12 hrs**